

Central Godowns in Rajasthan

1455. **Shri Karni Singhji:** Will the Minister of Food and Agriculture be pleased to state the present stock position of foodgrains in the Central Godowns, district-wise in Rajasthan?

The Minister of Food and Agriculture (Shri A. P. Jain): It will not be in the public interest to disclose this information.

Stations

1456. **Shri Karni Singhji:** Will the Minister of Railways be pleased to state:

(a) the number of stations electrified upto the 31st March, 1958 on the Ex-Bikaner Division of Northern Railway; and

(b) the names of the stations on the above Section of the Northern Railway proposed to be electrified during the remaining period of the Second Five Year Plan?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) 21.

- (b) 1. Napasar
2. Shri Dungargarh.
3. Bariwala.
4. Mohindergarh.

Amount Missing from Post Offices

1457. **Shri Kumbhar:** Will the Minister of Transport and Communications be pleased to state:

(a) the amount reported missing from different Post Offices in Orissa Circle during the period from 1955 to 1958 so far; and

(b) the steps taken by the Government to check such losses?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Rs. 13,709.73.

(b) There are already sufficient instructions, rules and orders calculated to check such losses and it is not

necessary generally to add to them. If any specific point not already covered arises counter measures are prescribed.

Bone Digester in Tripura

1458. **Shri Dasaratha Deb:** Will the Minister of Food and Agriculture be pleased to state:

(a) how many Bone Digesters have been set up in Tripura by the Agricultural Department;

(b) the total cost involved for their setting up;

(c) the target for annual total production of bone dust from these Digesters; and

(d) the actual production per year?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) to (d). The information is being collected and will be placed on the Table of the Lok Sabha on receipt.

Fertilizers

1459. **Shri Dasaratha Deb:** Will the Minister of Food and Agriculture be pleased to state:

(a) the total quantity of Ammonium Sulphate purchased by the Agriculture Department, Tripura during 1956-57, 1957-58 and 1958-59 so far;

(b) the cost of the quantity purchased;

(c) the total quantity sold or distributed;

(d) the total money realised; and

(e) whether there was any wastage due to absence of adequate godowns?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) to (e). Information is being collected and will be laid on the Table of Lok Sabha as soon as it is available.

Minor Irrigation in Tripura

1460. Shri Dasaratha Deb: Will the Minister of Food and Agriculture be pleased to state:

(a) the total number of petitions received by Tripura Administration from the villages of Khorni and Sadar Division during 1957-58 and 1958-59 for constructing Bunds for minor irrigation purposes;

(b) the steps taken to construct such Bunds; and

(c) the total area irrigated as a result of such steps?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) to (c). The information has been called for from the Tripura Administration and will be placed on the Table of the Lok Sabha as soon as it is available.

Detachment of Wagons

1461. { **Shri S. M. Banerjee:**
 { **Shri Tangamani:**

Will the Minister of Railways be pleased to state:

(a) the number of Wagons detached from fast Running Crack Special Goods-trains for hot axle in Eastern Railway during the period from the 1st June, 1958 to the 31st October, 1958 for the following divisions:

- (i) Asansol Division,
- (ii) Howrah Division,
- (iii) Dinapore Division, and
- (iv) Sealdah Division; and

(b) the total number of train examiners who received punishment during the same period in these Divisions (Division-wise).

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a)

- (i) Asansol 1173
- (ii) Howrah 386
- (iii) Dinapore 735
- (iv) Sealdah 27

(b)

- (i) Asansol 19
- (ii) Howrah Nil
- (iii) Dinapore 4
- (iv) Sealdah Nil.

Conference of the Registrars of the Co-operative Societies

1462. { **Shri Vasudevan Nair:**
 { **Shri Easwara Iyer:**

Will the Minister of Food and Agriculture be pleased to state:

(a) whether a Conference of the Registrars of Co-operative Societies of the various States was held in New Delhi recently; and

(b) if so, what were the main topics discussed and the decisions arrived at?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes.

(b) The Conference was convened primarily to discuss the progress made in the implementation of schemes of Co-operative Development during the first three years of the Second Plan and to afford an opportunity for exchange of views on problems of common interest. The dates for the Conference had been fixed long before the National Development Council Resolution was passed. However, by the time the Conference was due to be held, the Resolution on Co-operative Policy passed by the National Development Council at its last meeting was available. It was considered that the presence of the Registrars might be usefully availed of in discussing this Resolution. During the course of the Conference various points came up for discussion e.g., size of the village co-operative in relation to the panchayat, membership of the co-operative, nature and functions of the village co-operative, whether the co-operative should have limited or unlimited liability, the relationship of the village co-operative to the marketing society in the context of State Trading